इलाहाबाद में स्व-नियोजन योजना

9463. श्री बी॰ डी॰ सिंह: क्या उद्योग मन्त्री यह बतानें की कृपा करेंगे कि:

- (क) जिला उद्योग केन्द्र, इलाहाबाद द्वारा स्व-नियोजन योजना के अन्तर्गत अब तक कितने शिक्षित बेरोजगार लोगों को आर्थिक सहायता दी गई है: और
- (ख) कितने नवयुवकों को आर्थिक सहा-यता दी गई है और कितनी धनराशि की आर्थिक सहायता दी गयी है ?

उद्योग मंत्रालय में राज्य मंत्री (श्री पट्टाभि राम राव): (क) और (ख) 31.3.1984 तक जिला उद्योग केन्द्र, इलाहाबाद द्वारा 1381 शिक्षित बेरोजगार युवकों की सहायता की गई थी। उन्हें स्वरोजगार योजना के अन्तगंत 315.30 लाख रुपए की राशि के बंक ऋण मंजूर किए गए थे।

Proposal to Set up National Oceanography Information System

9464. SHRIMATI JAYANTI PAT-NAIK: Will the PRIME MINISTER be pleased to state:

- (a) whether the Department of Ocean Development have a proposal to set up a national oceanography information system;
- (b) if so, the purpose of setting up such system and its function in details;
- (c) the steps proposed to be taken in 1984-85 in this regard; and
 - (d) the details thereof?

THE MINISTER OF STATE IN THE DEPARTMENT OF SCIENCE AND TEC-HNOLOGY, ATOMIC ENERGY, SPACE, ELECTRONICS AND OCEAN DEVELOPMENT (SHRI SHIVRAJ V. PATIL): (a) Department of Ocean Development has put up a proposal for up grading the existing National Oceanographic Data Centre at the National Institute of Oceanography, Goa in the Seventh Five Year Plan Period.

(b) The Centre will be a respository of Oceanographic Data pertaining to the Indian Ocean.

(c) and (d) Since the project is for the Seveth Plan period, only the general planning of this Centre is proposed to be undertaken during 1984-85.

"Establishment of Institutes of Environment in States"

9465. SHRI RASABEHARI BEHERA: Will the PRIME MINISTER be pleased to state:

- (a) whether Institutes of Environment are going to be established in all the States;
- (b) if so, funds alloted for the purpose and progress made so fur in this regard; and
 - (c) the details thereof?

THE DEPUTY MINISTER IN THE DEPARTMENT OF ENVIRONMENT (SHRI DIGVIJAY SINH): (a) No, Sir.

(b) and (c) Does not arise.

Priority Treatment to Women Entrepreneurs

9466. SHRI BRAJAMOHAN MOHANTY: Will the Minister of INDUSTRY be pleased to state:

- (a) whether Government have issued any guidelines to States and Union Territories Administrations to provide special priority treatment to women entrepreneurs in the field of allotment of industrial site, advancement of loans at lower rate of interest and other encouragements in giving licence and permits; and
- (b) wherher Government have taken steps to induce and encourage the women to join entrepreneurship ventures and to stabilise the efforts of women, who are already in the filed; details there of?

THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI PATTABHI RAMA RAO): (a) No such guidelines have been issued. However, all facilities and incentives available to small scale entrepreneurs are equally applicable to women entrepreneurs also,

(b) Yes, Sir. The Government implements though Small Indurtries Service Institutes and other agencies entrepreneurial deve-